

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

FRIDAY, THE 08TH DAY OF MAY, 2020 / 18TH VAISAKHA, 1942

B.A.No.2362 /2020

[In Crime No. 3937/2020 of Kottarakkara Police Station]

Petitioners/ 1st and 2nd Accused:

1 Sethu aged 23 years , S/o Sadanadan ,
Sethu bhavan , Chirattakonam ,Thalachira,
Vettikkavala Village Kollam 691538.

2 Nitheesh ,age21 Years ,S/o Sathyan Achari ,
Sudheesh bhavan , Sasthavattom ,
Murukkumpuzha,Attingal , Thirvanthapuram-695302.

BY SARIN PANICKER,M.R. SASITH PANICKER VINAR V., Advocates,

Vs.

RESPONDENTS:

1.State of Kerala, Represented by the Public Prosecutor,
High Court of Kerala,Ernakulam-682031.

2 The Sub Inspector of Police Kottarakkara Police Station ,
Represented by the Public Prosecutor-682031.

SRI. AJITH MURALI , PP
SRI. SANTHOSH PETER SR.PP

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON
08.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

P.V.KUNHIKRISHNAN, J

B.A.No.2362 of 2020

Dated this the 8th day of May, 2020

O R D E R

The counsel for the petitioners submitted that, the petitioners in this case are already released on bail. Hence, the bail application is dismissed as not pressed.

P.V.KUNHIKRISHNAN, JUDGE

VPK